

## **BACKGROUND NOTE**

### **Invitation for Stakeholders comments on draft Competition Commission of India (Conduct) Rules, 2025**

The Competition Act, 2002 (hereinafter referred to as the said Act) was enacted in the year 2002, to provide for establishment of a Commission to prevent practices having adverse effect on competition, to promote and sustain competition in markets, to protect the interests of consumers and to ensure freedom of trade carried on by other participants, in India, and for matters connected therewith or incidental thereto.

2. Central Civil Services (Conduct) Rules, 1964 has been adopted with the approval of the Government for employees of CCI in terms of Rule 7 of Competition Commission of India (salary, allowances and other terms and conditions of service of the Secretary and officer and other employees of the Commission and the number of such officers and other employees) Rules, 2009.

3. The nature of work in Competition Commission is commercially sensitive. The Officials working in the Commission deal with confidential and commercially sensitive information (CSI) received from various parties, which require high level of maintenance of confidentiality in handling such matters. Therefore, draft Competition Commission of India (Conduct) Rules, 2025 are proposed to be introduced, in line with those already existing in other similarly placed organizations, to ensure confidentiality in the Commission and to set high standards of ethics among the employees.

4. Accordingly, draft Competition Commission of India (Conduct) Rules, 2025 are being proposed, with the approval of the Commission, in order to strengthen the regulatory framework governing the vigilance administration in CCI.

5. The CCI invites stakeholders to submit written comments on the draft Competition Commission of India (Conduct) Rules, 2025 within 30 (thirty) days from 07.03.2025 to 06.04.2025. The comments must be sent only by duly filling the form hosted on the CCI's website at: <https://cci.gov.in/stakeholders-topics-consultations>.

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